

Order No. 116/RG/Spl./Misc. dated 15.12.2021

ORDER

Re: Situation arising due to outbreak of the Novel Coronavirus (COVID-19)

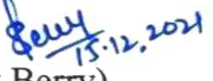
Keeping in view the Summer Vacations falling on 27.06.2022 to 01.07.2022 in the approved calendar for the year 2022; In modification of Order No. 112/RG/Spl./Misc. dated 29.11.2021 regarding adjournment of cases w.e.f. 01.12.2021 to 24.12.2021, Hon'ble the Chief Justice has been pleased to order that :

1. All the cases already fixed/listed from 14.12.2021 to 16.12.2021 shall be adjourned by NIC for the future dates mentioned herein as under:

<u>Date Fixed</u>	<u>Next Date of Hearing</u>
14.12.2021	30.05.2022
	31.05.2022
15.12.2021	01.06.2022
	02.06.2022
16.12.2021	04.07.2022

2. All the other instructions issued vide Order No. 112/RG/Spl./Misc. dated 29.11.2021 shall remain same.

BY ORDER OF HON'BLE THE CHIEF JUSTICE.


(Sanjiv Berry)
Registrar General
15.12.2021